

Tender Form (For Non Resident Indians)

The Regional Director
Reserve Bank of India
----- (Name of the Office)

Dear Sir,

Application for acceptance of Specified Bank Notes (SBNs)

Please accept SBNs as per the details for credit into my bank account which I was unable to exchange / deposit during November 10 to December 30, 2016 into any branch of a bank / post office, as I was not present during the period and in support of which I am enclosing necessary documentary evidence.

2. My personal details are as under:

Name	Postal Address in India	Postal Address in country of residence	Contact No.	Contact No. in India, if any	Mail id	Identity Proof details – Passport Number

Aadhaar Number :

PAN :

3. a. Details of the bank account wherein credit of the admissible amount is requested:

Name of Account Holder	Account No.	Type of Account	Bank Name	Branch Name and Address	IFSC Code

3. b. Details of other bank accounts in India:

Name of Account Holder	Account No.	Type of Account	Bank Name	Branch and Address	IFSC Code

4. Details of SBNs tenders:

	₹ 500 (no of pieces)	₹ 1000 (no of pieces)	Total No. of Pieces	Total Value
SBNs				

5. Undertaking:

- i. I undertake that I had not utilised the exchange/deposit of SBNs facility under the earlier facility during November 10, 2016 to December 30, 2016.
- ii. I understand that the SBNs tendered by me, will be subjected to examination and in case, any counterfeit note and / or non-payable defective / built up note is detected in my tender, the value for the same will not be payable to me.
- iii. In case of detection of counterfeit notes/s in my tender, the matter may be reported to the Police, in terms of existing law of the country.
- iv. Value of the admissible amount will be credited to my account on the condition that the account is fully KYC compliant.
- v. I am availing this facility only once and similar facility will not be available from this or any other Office of RBI.
- vi. RBI is not liable if account details furnished by me are incorrect and / or account is not fully KYC compliant.
- vii. All the documents /declarations submitted by me are genuine and I am liable to be proceeded against in case any of the above submission are found to be false.

Yours faithfully,

(Signature)

(Name)

Date:

Encl:

- i. Documentary evidence supporting being abroad from November 9 to December 30, 2016
- ii. Passport copy with pages bearing stamps of Indian immigration authority
- iii. Certificate issued by Indian Customs on arrival through Red Channel evidencing proof of import of SBNs
- iv. Copy PAN Card or Form 60
- v. Copies of statements of bank accounts maintained in India